NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No.41/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M.

Name	of the Company	Mohammad Abid Hussa	in & Anr-Versus-Madina Builte	ech Pvt.Ltd. & Ors.
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Shannak Mifra 2. Sonnabno Ghose 3. Anshumelex Bansol

For the Petitioners.

1. Swapne chansey the

for for gooden del 19.1.2018

19.01.2018 (S.No.117) – Mohammad Abid Hussain & Anr. Vs. Madina Builtech Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for the petitioner and respondents are present.

Proceedings are complete. Petitioner has filed written submissions. Respondent may file written submission within 15 days from today.

List on 07.03.2018.

(Jinan K.R.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)